

9950/14

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Smt. V. Shircy, B. Com, LL.B., District & Sessions Judge, Thalassery.

DATED: 23-08-2014

The following Judicial Officers will be out of jurisdiction during the period noted below.

Sl.No.	Name and designation	Period out of Jurisdiction
1.	Smt. V. Shircy, District & Sessions Judge, Thalassery.	From 2 PM on 23-08-2014 till 9.30 AM on 26-08-2014.
	Sri. A. Krishnankutty, Addl. District and Sessions Judge -II/Addl. MACT, Thalassery	From 5 PM on 23-08-2014 till 9.30 AM on 25-08-2014.
3.	Sri. E.C. Harigovindan, Addl. District and Sessions Judge -IV/Addl. MACT, Thalassery	From 5 PM on 23-08-2014 till 9.30 AM on 25-08-2014.
4.	Sri. A.F. Varghese, Addl. Asst. Sessions Judge, Thalassery.	From 5 PM on 23-08-2014 till 10 AM on 25-08-2014.

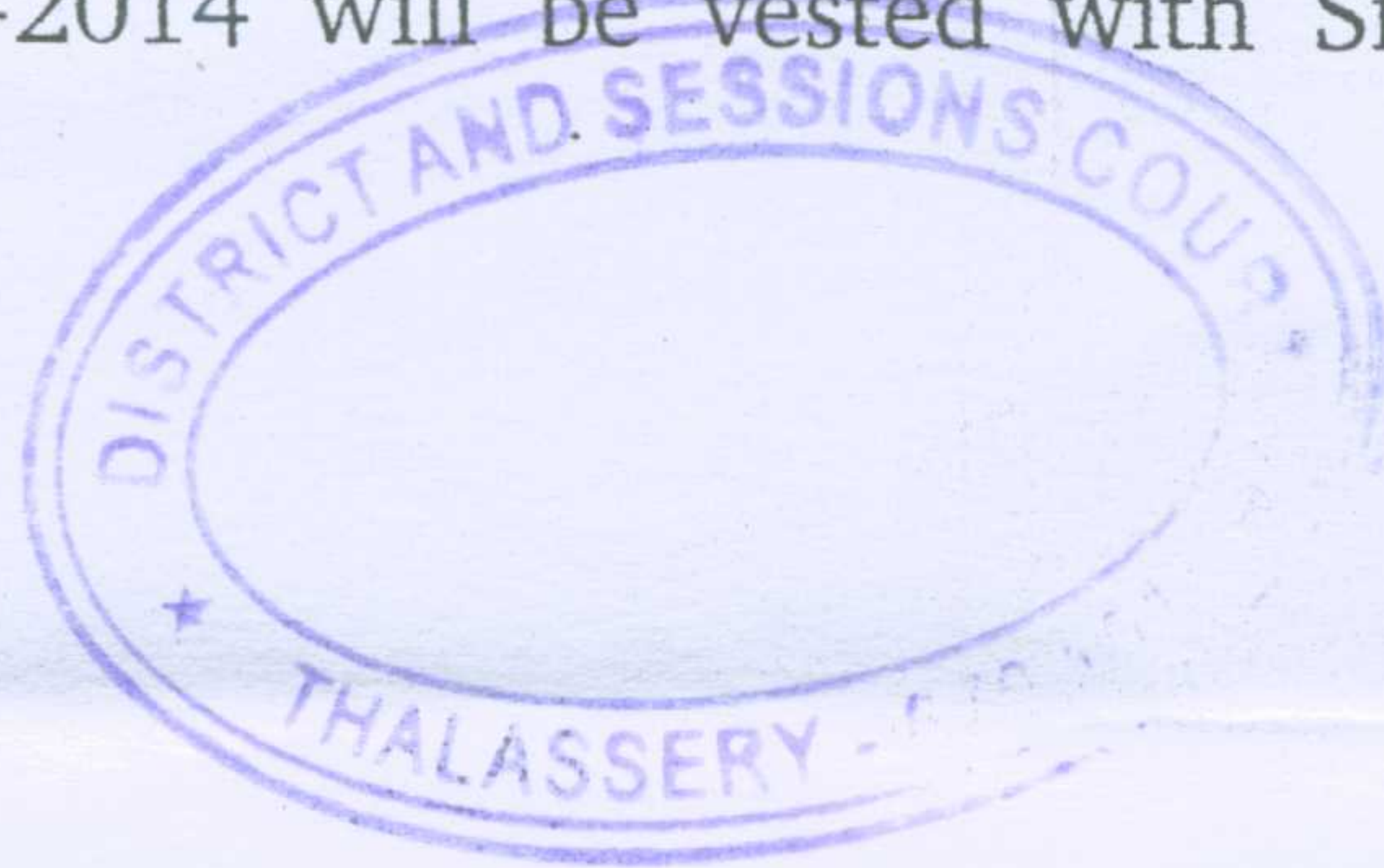
Hence the following charge arrangements under section 10 (3) of Code of Criminal Procedure 1973 are ordered.

The charge of District & Sessions Judge, Thalassery from 2 PM on 23-08-2014 till 9.30 AM on 26-08-2014 will be vested with Sri. V. Jayaram, Addl. District and Sessions Judge -I/Addl. MACT, Thalassery.

The charge of Addl. District and Sessions Judge -II/Addl. MACT, Thalassery from 5 PM on 23-08-2014 till 9.30 AM on 25-08-2014 will be vested with Sri. K.V. Jayakumar, Addl. District and Sessions Judge -III/Addl. MACT, Thalassery.

The charge of Addl. District and Sessions Judge- IV/Addl. MACT, Thalassery from 5 PM on 23-08-2014 till 9.30 AM on 25-08-2014 will be vested with Sri. K.V. Jayakumar, Addl. District and Sessions Judge -III/Addl. MACT, Thalassery.

The charge of Addl. Asst. Sessions Judge, Thalassery from 5.00 PM on 23-08-2014 till 10 AM on 25-08-2014 will be vested with Sri. P. Sabarinathan, Prl. Asst. Sessions Judge, Thalassery.



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DISTRICT & SESSIONS JUDGE.

COPIES TO:-

- 1) The Addl. District & Sessions Judge-I/ Addl. MACT, Thalassery.
- 2) The Addl. District & Sessions Judge-II/ Addl. MACT, Thalassery.
- 3) The Addl. District & Sessions Judge-III/ Addl. MACT, Thalassery.
- 4) The Addl. District & Sessions Judge-IV/ Addl. MACT, Thalassery.
- 5) The Prl. Asst. Sessions Judge, Thalassery.
- 6) The Addl. Asst. Sessions Judge, Thalassery.
- 7) The Public Prosecutor, Thalassery.
- 8) The Station House officer, Thalassery.

a) The Secretary [Already in website]